

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1623/2021

SABIR ALI (DEAD) THROUGH LEGAL REPRESENTATIVE Appellant(s)

VERSUS

AZAM & ANR. Respondent(s)

Date : 02-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Daanish Ahmed Syed, Adv.
Mr Aqib Baig, Adv.
M/S. Shakil Ahmad Syed, AOR

For Respondent(s)

Ms. Sangeeta Kumar, AOR
Mr. Parmanand Pandey, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the appellant submits that service on both the respondents is complete.

Office report indicates that respondent no.1 is duly represented and respondent no.2 has filed counter affidavit at SLP stage.

Original records have been received from the High Court and Trial Court.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH
Registrar